NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
CP(IB) No.8/ BB/ 2017 Sl. No. 43/ 2017	-	Hearing	Rule-6 of IB	M/s. / Mr. Ultrateh Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd.

	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
		2101	C A	

SJ. SANGHYI

Per Respondent

P.R. Asjon

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for respondent requested time to file objections.

List it finally on 31.08.2017.

MEMBER (J)

MEMBER (T)